
Parish Agarwal HUF Vs ITO

Income Tax Appeal No. 596/DEL/2024

Court: Income Tax Appellate Tribunal (Delhi SMC Bench)

Date of Decision: May 30, 2024

Acts Referred:

Income Tax Act, 1961 – Section 80C, 144, 147, 148

Hon'ble Judges: Shamim Yahya, (AM); Sudhir Pareek, J

Bench: Division Bench

Advocate: Dishant Sethi, Sumangla Saxena, Shyam Sunder, Om Parkash

Final Decision: Allowed

Judgement